

[English]

SHRI SOMNATH CHATTERJEE: This is a very serious matter, the killing of so many persons. What has happened.. (Interruptions) Police is trying to say that they were the militants. But the report says that there is something different. (Interruptions) What is being said that the police version is totally different from what has really happened. (Interruptions)

MR. SPEAKER. I will allow you later on.

(Interruptions)

SHRI SOMNATH CHATTERJEE: It is a very serious matter. It cannot be ignored like that. Therefore, in the name of so-called militants, these fake encounters took place against young men who had gone on pilgrimage. They cannot be treated like that. What enquiry is this Government going to do? What have they done since 13th of July, we would like to know? Who will respond on behalf of Government so far as these serious charges are concerned? We want the Government to immediately respond and come out with a statement (Interruptions)

MR. SPEAKER: I have called Shri Bhakta. You take your seat. You can speak after Shri Bhakta completes his speech.

(Interruptions)

MR. SPEAKER: I have called Shri Bhakta. I do not appreciate this. You shall have to stop it. You cannot do like this. I am just calling one after the other. It is not a person sitting here. It is the Chair. You don't have to do that. I do not appreciate it.

(Interruptions)

SHRI MANORANJAN BHAKTA: Mr. Speaker, Sir, Andaman

and Nicobar Island is a Union Territory and the Central Government is particularly responsible for the better administration of the Andaman-Nicobar Island and also its development. At present, there are a large number of educated unemployed youth who are getting frustrated day by day as the small Island territory does not have any potentialities for generation of employment. Even the services of about one hundred Lower Division Clerks were terminated by the Andaman-Nicobar administration. Then those clerks went to the Central Administrative Tribunal at Calcutta. The Tribunal has ordered that they should be re-instated immediately. But the administration preferred to go on appeal to the Supreme Court. I would like to request the hon. Home Minister that since it is the policy of the Government that when the Tribunal is giving its verdict in favour of the complainant, in such cases the administration should not unnecessarily go for the appeal.

SHRI SOMNATH CHATTERJEE: They always do that.

SHRI MANORANJAN BHAKTA: And all the time, number of litigants are increasing. As such, I request the Hon. Home Minister particularly to issue necessary direction in this regard and to fill up the vacant posts which are running in thousands in the Island immediately.

[Translation]

SHRI KASHIRAM RANA (Surat): Mr. Speaker, Sir, I would like to draw the attention of the Government towards the recommendations of Kelkar Committee regarding the price of natural gas. Chandrashekhar Government accepted the recommendations without caring for the reactions of the states. These recommendations will cause great injustice to Gujarat and on the request of Gujarat Government the implementation of this report has been withheld upto 1st August as industries of Gujarat will be affected adversely by the implementation of these

recommendations. The cost of generation of electricity will go up considerably. According to the recommendations of Kelkar Committee the rate of one thousand cubic metre gas has been fixed at Rs. 2,300

[English]

MR SPEAKER I am allowing one from this side and one from that side.

[Translation]

SHRI KASHIRAM RANA Gujarat is generating electricity with the coal from Bihar which is very costly (Interruptions) It results in a heavy burden on the industry and the people of Gujarat. So we want that this recommendation be rejected and considered again (Interruptions)

[English]

MR. SPEAKER: Please take your seats. This a matter which you are raising without giving a notice. You have to be very brief (Interruptions)

DR. KARTIKESWAR PATRA (Balasore): Sir, the Government of Orissa has lost the confidence of the people. They have failed to fulfil the commitments they have made during the time of the Assembly elections. They have committed to the people of Orissa that they will provide rice to the poor consumers at Rs 2/- a KG. Secondly, they have committed to the people that they will waive the agricultural loan to the tune of Rs. 10,000. Thirdly, they have committed to the people during the time of Assembly elections that they will establish a second steel plant in Orissa. Further they have committed to the unemployed youths that they will provide employment facilities. Similarly, they have assured that they will maintain law and order. The Government has failed on all these commitments. (Interruptions)

MR. SPEAKER. Mr Rao, please take your seats. You should appreciate that this is a matter which is coming before this House without any procedure being followed. This is a sort of indulgence shown by the House to the Members and not by the Chair. While you are making speeches, you are taking the time of other Members also. So, you have to be very careful. You will not continue with that. Now, I am calling upon Mr. Surya Narayan Yadav

(Interruptions)

[Translation]

MR SPEAKER First of all, you all please take your seats

(Interruptions)

MR. SPEAKER It is of no use to create pandemonium. People of neither side are audible. Be seated. Surya Narayan Yadav.

(Interruptions)

SHRI SURYA NARAYAN YADAV (Sahasra). Mr. Speaker, Sir, Kosi dam constructed by Government of India in Bihar along the Nepal Border, has developed a breach near Hanuman Nagar and Lakhs of people are trapped in the area. Mr Speaker, Sir, this dam developed a breach yesterday in the evening but the Government has done nothing so far in this regard. Mr Speaker, Sir, lakhs of people are trapped in Sahasra, Madhubani, Samastipur, Darbhanga and Nepal. Since it is a dam of the Government of India, I request the Government to take security measures as early as possible (Interruptions)

[English]

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, I am on a point of procedure. You have asked us to give formal notices for Zero Hour. (Interruptions)